

PARLIAMENT OF INDIA

SELECT COMMITTEE OF THE RAJYA SABHA ON THE ENEMY PROPERTY (AMENDMENT AND VALIDATION) BILL, 2016

The Enemy Property (Amendment and Validation) Bill, 2016 has been referred to a Select Committee of the Rajya Sabha headed by Shri Bhupender Yadav, M.P., Rajya Sabha for examination and report. The Bill seeks to further amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorized Occupants) Act, 1971.

2. The Committee solicits views/suggestions on the said Bill in writing from individuals/organizations/institutions/experts which may be sent to Smt. Arpana Mendiratta, Joint Director, Rajya Sabha Secretariat, Room No. 540, Parliament House Annexe, New Delhi- 110 001 (Tel. No. 011-23034084), (email: rsc-ha@sansad.nic.in) before 12th April, 2016.

3. Copies of the Bill may be downloaded from the website of Rajya Sabha (<http://rajyasabha.nic.in>) under caption 'Bills with Committees'